

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P No. 71/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2017

NAME OF THE PARTIES: M/s. Sansara Developers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

CSP 63/230-232/NCLT/MB/MAH/2017  
CSP 64/230-232/NCLT/MB/MAH/2017  
CSP 65/230-232/NCLT/MB/MAH/2017  
CSP 66/230-232/NCLT/MB/MAH/2017  
CSP 67/230-232/NCLT/MB/MAH/2017  
CSP 68/230-232/NCLT/MB/MAH/2017  
CSP 69/230-232/NCLT/MB/MAH/2017  
CSP 70/230-232/NCLT/MB/MAH/2017  
CSP 71/230-232/NCLT/MB/MAH/2017  
CSP 72/230-232/NCLT/MB/MAH/2017  
CSP 73/230-232/NCLT/MB/MAH/2017

List this matter on 15.6.2017

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)